

फारेन एक्स्चेंज का, उस में से सब इंडस्ट्रीज को प्रायोरिटीज के हिसाब से दिया जाता है। मैं माननीय सदस्य को आश्वासन देना चाहता हूँ कि छाटे और लघु उद्योगों में जो रस सरकार और इस सदन की है, उस के अनुसार उस में कम से कम कट किया जा रहा है।

Shri Rameshwar Tantia: May I know when the committee's recommendation for the establishment of an import export stabilisation fund will be implemented?

Shri Manubhai Shah: Very soon.

Shri A. P. Jain: Policy and its implementation are two separate things. The Mudaliar Committee made a recommendation for working out an integrated policy. Is the implication of the Minister that the committee of Secretaries is also laying down the policy and also implementing it?

Shri Manubhai Shah: The point is that for implementation, the different Ministries are concerned. The foreign exchange budget and allotments are constantly reviewed. We need not believe that every consideration or every recommendation of the Mudaliar Committee is the last word on these matters. That was one of the suggestions. We applied our best mind to it. We find that a separate high power committee is no substitute for an integrated approach to these problems by all the Ministries of the Government of India.

Shri Harish Chandra Mathur: Is it mittee as well as the Ministerial committee as well as the Ministerial committee was already there and may I know whether the Mudaliar committee has considered the existence of this committee and still recommended another committee and if so, what were the grounds which were urged by them?

Shri Manubhai Shah: The report is available. They would not know all

the functioning and the internal working of every committee of the Government including the working of the Economic committee of the Cabinet. Naturally, they thought that this is a good suggestion that another high power committee might again evolve some other solution. This is what happens in many other committees. We looked into all these aspects.

The Minister for Commerce and Industry (Shri K. C. Reddy): I would like to add that the context in which this recommendation was made by the Mudaliar Committee was because of the fact that they could not get seized of the question of the export of the fact that they could not get duties. The Ramaswamy Mudaliar committee dealt with other industries. So, they said that another committee might take note of the products of the Defence industries also and see what defence products could be exported. So they suggested the setting up of a new committee of the kind that is now being discussed.

Mr. Speaker: Next question.

Shri Morarka: The hon. Minister has explained the circumstances under which the Mudaliar Committee's recommendation was made, i.e. it was especially for the defence industries that they had suggested the appointment of a committee. May I know what steps Government have taken in the matter?

Shri K. C. Reddy: The committee of Secretaries, to which my hon. colleague has referred, will deal with it.

Kashmir

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| *776. { | Shri Harish Chandra Mathur: |
| | Shri Hem Barua: |
| | Shri P. K. Deo: |
| | Shri Narendra Singh Mahida: |
| | Shri Buta Singh: |
| | Shri Kajrolkar: |
| | Shri Shree Narayan Das: |

Will the Prime Minister be pleased to state:

(a) what further move if any has been made by Pakistan regarding the

Kashmir problem since the matter was discussed in Security Council; and

(b) whether any initiative has been taken by the Government of India in the matter?

The Deputy Minister in the Ministry of External Affairs (Shri Dimesh Singh): (a) Government have no information on the subject.

(b) As the State of Jammu and Kashmir is Indian Union territory, Government do not have to take any initiative in the matter, except for vacation of Pakistan aggression which it is Government's policy to bring about by peaceful methods.

Shri Harish Chandra Mathur: It has been reported that the President of Pakistan is visiting the U.S.A. again to further the interests of Pakistan on this problem, and also to have certain additional supersonic aircraft for the solution of the Kashmir problem. May I know whether any note has been taken of this matter, and what Government's reaction is thereto?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): The hon. Member is asking me questions which should properly be put to the Pakistan Government. How am I reply to them?

Shri Harish Chandra Mathur: I want to know whether the Prime Minister has taken note of the reports to this effect which have appeared in the newspapers.

Shri Jawaharlal Nehru: I have seen some reports in the newspapers about it. As for what we do about it, it depends on circumstances. Our Ambassador is there, trying to put whatever we have to say to the Government there and to the public.

Shri Harish Chandra Mathur: The hon. Deputy Minister has stated that we propose to take up the Kashmir question only to the extent of the vacation of the aggression. May I

know whether during all these ten years, any initiative has been taken by our Government for this particular purpose, namely the vacation of the aggression, or we have only moved when Pakistan has moved in the matter?

Shri Jawaharlal Nehru: During these ten years, the matter has repeatedly come up before the U.N. Security Council, and we have said all that we had to say. I do not know if the hon. Member refers to any military action that we have taken. Our general policy is not to take any military action but to try to solve it by peaceful methods. Of course, we have to take military action, when any further aggression takes place from their part.

Shri Hem Barua: In view of the fact that the U.S.A. has stood the test of Pakistan's loyalty very well, as demonstrated during the discussion on the Kashmir situation in the Security Council, may I know whether that has led to any rupture of Indo-US relations as expected by Pakistan?

Shri Jawaharlal Nehru: No, there has been no rupture in Indo-US relations, and there has been no rupture intended.

Shri Hem Barua: Pakistan intended a rupture. That was why I asked whether there has been any rupture as expected by Pakistan.

Mr. Speaker: Order, order. Now, Shri Narendra Singh Mahida.

Shri Narendra Singh Mahida: May I know whether the attention of the Prime Minister has been drawn to a press report to the effect that Admiral Nimitz has stated in the U.S.A. that as long as Pandit Jawaharlal Nehru or Shri Jawaharlal Nehru is alive, this question would not be solved?

Mr. Speaker: What does the hon. Member want to know?

Shri Narendra Singh Mahida: He must give a clarification.

Shri Raghunath Singh: In Pakistan they have said like this.

Shri Indrajit Gupta: May I know whether Government have taken serious notice of the revelations made a few days ago in the report of the delegate of Ceylon to the UN which apparently leaked out, to the effect that there is a new move afoot by Pakistan to prevail upon the USA to support Pakistan's occupation of Kashmir as a price for Pakistan's continued membership of the CENTO, and if that has been taken serious notice of, may I know whether our Government have made any representation on this basis to the US Government or to Pakistan to clear this up?

Shri Jawaharlal Nehru: We saw a report in the Press of that so-called leakage the hon. Member refers to. We did not think it was necessary for us to make any representation to the US Government on the subject.

Shri Hari Vishnu Kamath: Is it not a fact that Pakistan has often exploited the provisions of article 370 of the Constitution as a lever for propaganda that Kashmir is a separate entity from the rest of the Indian Union? If so, what steps have been taken or are being taken by the Government of India to abrogate article 370 so as to integrate Kashmir more fully with the rest of the Indian Union?

Mr. Speaker: It is a suggestion for action.

Shri Hari Vishnu Kamath: On a point of order and procedure. I asked what steps have been taken.

Mr. Speaker: For abrogation of article 370.

Shri Hari Vishnu Kamath: What steps have been taken?

Mr. Speaker: That is a suggestion that it should be abrogated.

Shri Hari Vishnu Kamath: Have any steps been taken?

Mr. Speaker: He should reconcile himself to what I have said.

Shri Hari Vishnu Kamath: You should be more considerate and more reasonable—a little more.

Mr. Speaker: I might repeat that very same appeal and address it to the hon. Member.

Shri Harish Chandra Mathur: Subsequent to this discussion in the Security Council, our High Commissioner in UK is reported to have seen the Irish Government, and the Prime Minister is also reported to have written to the President of USA. May I know what were the points taken up and what are the reactions of the President, and the Government of Ireland?

Shri Jawaharlal Nehru: Our High Commissioner in the UK is also our Ambassador to the Government of Ireland. Surely, the hon. Member did not expect me to disclose the Ambassador's confidential talks with the Government to which he is accredited. Naturally, it is expected that he explained our position.

Shri Tyagi: At what stage does the question of Kashmir stand in the UNO at present, and what action, if any, are the Government taking to expedite their final decision?

Shri Jawaharlal Nehru: I do not quite understand the hon. Member. What steps we have taken to expedite our final decision?

Shri Tyagi: The UNO's final decision. After all, how long is it to remain pending? What steps are Government taking to get the decision expedited?

Shri Jawaharlal Nehru: The last time it went to the UN Security Council, the result is well known to the hon. Member and to the House. Since then, no step has been taken to our knowledge, by the Pakistan Government to bring it afresh there; and we have no intention of bringing that particular matter before the United Nations, in that forum.

Shri Tyagi: My question has not been answered.

Mr. Speaker: It has been answered. The Government has said that Pakistan has tried and what the result was is known to the Member. Our Government is not prepared or is not anxious to take any action in that matter to initiate it or do something.

Shri Tyagi: Do I take it that our Government is not anxious to get the matter expedited?

Mr. Speaker: What matter expedited? There is nothing before the United Nations.

Shri Tyagi: We have filed a case and it is there for their final decision. Are we doing anything to get it expedited?

Shri Jawaharlal Nehru: There is no question of getting it expedited. It has been repeatedly there. The hon. Member seems to suggest that we ought to take some steps to bring it up there. We do not propose to do so there.

संसद की कार्यवाही का हिन्दी में प्रसारण

*७७७. श्री भक्त दर्शन : क्या सूचना और प्रसारण मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि संसद की कार्यवाही का सारांश हिन्दी में आकाशवाणी द्वारा केवल हिन्दी-भाषी राज्यों में ही प्रसारित करने का निश्चय किया गया है ;

(ख) यदि हां, तो नया निश्चय किस आघार पर किया गया है ; और

(ग) यह निश्चय कब लागू किया जायेगा ?

सूचना और प्रसारण मंत्रालय में उपमंत्री (श्री शाम नाथ) : (क) और (ख). संसद की कार्यवाही की समीक्षा हिन्दी में अगस्त, १९५६ और फरवरी, १९६१ के बीच के समय को छोड़ कर, १९५६ से ब्राडकास्ट की जा रही है, और यह हिन्दी बोलने वाले इलाके के आकाशवाणी के सभी केन्द्रों और

हिन्दी न बोलने वाले इलाके के कुछ केन्द्रों के द्वारा रिले की जाती है। इन ब्राडकास्टों के बारे में कोई फैसला नहीं किया गया है।

(ग) सवाल नहीं उठता।

[(a) and (b). Hindi reviews of the proceedings of Parliament are being broadcast since 1956, except for a time between August 1959 and February 1961, and are relayed by all Stations of All India Radio in the Hindi region and by some Stations in the non-Hindi region. No new decision has been taken in regard to these broadcasts.]

(c) Does not arise.]

श्री भक्त दर्शन : मैं यह जानना चाहता हूँ कि संसद-समीक्षा के सम्बन्ध में जो यह प्रसारण किये जाते हैं यह अहिन्दी भाषी किन्-किन केन्द्रों से किये जाते हैं ?

श्री शाम नाथ : हिन्दी रीजन के जिन स्टेशनों से यह ब्राडकास्ट किये जाते हैं, वह हैं: शलाहाबाद, पटना, रांची, जलन्धर, जयपुर..

श्री भक्त दर्शन : मेरा प्रश्न अहिन्दी केन्द्रों के सम्बन्ध में है।

श्री शाम नाथ : अहमदाबाद, बड़ौदा और राजकोट।

श्री भक्त दर्शन : मैं यह जानना चाहता हूँ कि इस समय जिन केन्द्रों से इसको प्रसारित किया जा रहा है, उनके अतिरिक्त क्या किन्हीं अन्य अहिन्दी भाषी क्षेत्रों से इसके लिये मांग आयी है जैसे बंगलौर से ?

श्री शाम नाथ : जी नहीं, ऐसी अभी कोई मांग नहीं आयी है।

श्री म० सा० द्विवेदी : मैं यह जानना चाहता हूँ कि आकाशवाणी की भाषा नीति में इस सम्बन्ध में सहसा परिवर्तन करने की जो बात चल रही है, उसका क्या कारण है ?